

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**22. IA 1454/2020 IA 1678/2021 IA 1877/2020 IA 2557/2022**  
**IA 3107/2022 IA 3465/2023**  
**In C.P.(IB)-2979(MB)/2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2023**

**NAME OF THE PARTIES: Saurabh Kumar Tikmani (RP)..Applicant**  
**IN THE MATTER OF**  
**Bhavi Jewellers And Tribhovandas**  
**Bhimji Zaveri & Sons Retail Pvt Ltd**

**Section: 9, 19 (2) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.1454/2020:** - PCS, Nimad Sahasrabuddhe appeared for the Liquidator. Counsel, Mr. Mohammed Varawala appeared for the Respondent No. 3. Counsel, Ms. Megh Soni appeared for the Respondent No. 4. Counsel for the Liquidation states across the bar that he has not pressing the IA.No.1454/2020 filed under Section 19(2). In view of the above statement, the present **IA.No.1454/2020 is dismissed as withdrawn.** File be consigned to records.

**IA.No.1678/2021:** - PCS, Nimad Sahasrabuddhe appeared for the Liquidator. At the request of the Counsel for the liquidator list this matter on **09.10.2023.**

**IA.No.1877/2020:** - Counsel, Ms. Megh Soni appeared for the Respondent No. 1. Counsel, Mr. Mohammed Varawala appeared for the Respondent No. 3. None present for the Respondent No. 3 to 12. Registry is directed to issue notice to the Respondent No. 3 to 12, returnable on 09.10.2023. Respondent is also directed to file reply, if

any, well before the next date of hearing and copy of the reply may also be served to the counsel for the applicant. List this matter on **09.10.2023**.

**IA.No.2557/2022**: - PCS, Nimad Sahasrabuddhe appeared for the Liquidator. The present application is filed by the Liquidator for placing on record the Progress Report dated 12.10.2022, for the quarter 01.07.2022 to 30.09.2022 on record. The Progress Report of the liquidator is taken on record no order is called for. With the aforesaid observation the **IA.No.2557/2022** is **allowed** and **disposed of**.

**IA.No.3107/2022**: - PCS, Nimad Sahasrabuddhe appeared for the Liquidator. The present application is filed by the Liquidator for placing on record the Progress Report for the quarter ended on 30.09.2022. The said Progress Report of the liquidator is taken on record. No order is called for. With the aforesaid observation the **IA.No.3107/2022** is **allowed** and **disposed of**.

**IA.No.3465/2023**: - PCS, Nimad Sahasrabuddhe appeared for the Liquidator. The present application is filed by the Liquidator for placing on record the Progress Report for the period ended on 28.02.2023. The said Progress Report of the liquidator is taken on record. No order is called for. With the aforesaid observation the **IA.No.3465/2023** is **allowed** and **disposed of**.

Sd/-

**ANIL RAJ CHELLAN**

**Member (Technical)**

24.08.2023

Sushil

Sd/-

**KULDIP KUMAR KAREER**

**Member (Judicial)**